

नौबहन और परिवहन मंत्रालय में प्रभारी
राज्य मंत्री (श्री चांद राम) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) वार्षिक अनुमानित माल जो भारत
से जापान और इन्डोनेशिया ले जाया जाता है,
की मात्रा क्रमशः 457, 996 और 2000
टन है।

कैरोलियाना, मारशल और गिलबर्ट के
लिए माल की संभावना संबंधी जानकारी
सुलभ उपलब्ध नहीं है।

(घ) भारतीय नौबहन निगम, जो
एक सरकारी कंपनी है, लैटिन अमरीका के
पूर्वी तट पर स्थित देशों को सीधी नौबहन
सेवा चलाने के प्रस्ताव पर विचार कर रहा है।
अभी तक कोई अंतिम निर्णय नहीं किया गया है।

Report of the Study Team of atrocities on Harijans

443. SHRI P. K. KODIYAN: Will the
Minister of HOME AFFAIRS be pleased
to state:

(a) whether a study team was set up
together details about violent incidents
in which Harijans have been involved
during the months after the present Govern-
ment came to power; if so, the details
thereof;

(b) whether this panel has submitted
its report; and

(c) if so, the salient points thereof?

THE MINISTER OF HOME AF-
FAIRS (SHRI CHARAN SINGH): (a)

No such study team has been set up by the
Central Government.]

(b) and (c), does not arise.

Establishing HMT Unit in Marath- wada, Maharashtra.

444. SHRI GANGADHAR APPA
BURANDE: Will the Minister of IN-
DUSTRY be pleased to state:

(a) whether there is a proposal to es-
tablish an HMT Unit in Marathwada
district of Maharashtra; and

(b) if so, when?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(KUMARI ABHA MAITI): (a) A watch
assembly unit is proposed to be set up at
Kolhapur in Maharashtra, by the State
Government with the assistance of Hindus-
tan Machine Tools, a public sector
undertaking of the Government of India.

(b) The site location and building plans
have been finalised and the unit is expected
to go into operation in the next year.

Person detained without trial

445. SHRI HARI VISHNU KA-
MATH: Will the Minister of HOME
AFFAIRS be pleased to state:

(a) the total number of persons under
detention without trial in different prisons
throughout the country;

(b) the break-up of the figures, State-
wise; and

(c) the grounds on which or the laws
under which they are being detained?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AF-
FAIRS (SHRI DHANIK LAL MAN-
DAL): (a) to (c). A statement giving the
requisite information is attached.

Statement

S.No.	Name of the State	Number of persons under detention without trial	Grounds on which and the laws under which detained
1	2	3	4
1.	Andhra Pradesh	1	Under COFEPOSA, under orders from the Govt. of India.
2.	Gujarat	83	Under COFEPOSA